F. No. J-11017/7/2025-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi Dated the 28th April, 2025

ORDER

The President is pleased to engage following Advocates for conducting Central Government litigation before the High court of Kerela at Kochi, Central Administrative Tribunal at Ernakulam Bench, Armed Forces Tribunal at Ernakulam and for conducting litigation of Lakshadweep Administration before the High Court of Kerala, as shown in the List-'A', List-'B', List-'C' and List 'D' below, with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

<u>List 'A'</u> <u>High Court of Kerala</u>

SI. No	Name of Advocate (S/Shri)	Contact Details	Enrol. No.
		SENIOR PANEL COUNSEL	
1,	Prathap G. Padickal	Padickal, Perungala, P.O Kayamkulam, Alappuzha-690559 Mob: 9961566078, 0479280078 Email- prahthapgpadickal@gmail.com	K/2513/1999
2.	Girish Kumar V	67/3709, Amprayil House, ERG Road, Near High Court of Kerala, Kochi Kerala-682018 Mob: 7736020151 Email: Gkviswam.adv@gamil.com	K/2108/1999
3.	T.C Krishna	CRRA-51, Thekke Cherupilli, Cherupilli Road, Off Azad Road, Kochi-682017 Mob: 9447135770 Email: advtckrishna@gmail.com	K/802/1990
4.	Deepa Rajesh	Deepa Bhavan, Eathinanam, Malakunnam, P.O Changanassery, Kottayam-686535 Mob: 9895469920 Email: <u>Deepaadv83@gmail.com</u>	K/742/2007
5.	Daya Sindhu Shreehari N. S.	Gurukrupa, A.N Puram, Alappuzha, Iron Bridge, P.O Alappuzha-688011 Mob: 8547253410 Email: Sh.legalmail@gmail.com	K/129/2013

6.	Mini Gopinath	Gokulam, Thekkecherupilly House, Cherupilly Road, Azad Road, Kaloor- 682017 Mob: 7907342383, 9037840595 Email: advminigopinath@gmail.com	K/1288/1998
	CEN	TRAL GOVERNMENT COUNSEL	
7.	P Anirudhan	6A, B15, Lotus Sopanam, Near Abhishekam Auditorium, Tripunithura, Ernakulam, Kerala 682301 Mob: 9496176999 Email: Anirudhraj10@outlook.com	K/2306/2021
8.	Anil Kumar C. R.	Cheruvallikudiyil, Mangattor, Kolenchery, P.O-682311 Mob: 9605212655 Email: <u>Akcr501@gmail.com</u>	K/1190/2020
9.	Suraj Kumar D.	Krishna Prasad & CO, Krishnarpanam, Excel Park, Stp Road, Elamkulam, Kochi-20 Mob: 9698614484 Email: advsurajkumard@gmail.com	MS/8006/2021
10.	K.N. Radhakrishnan	RKB Legal, F-1 'Teertham' St. Benadict Road, Kombara-Kochi-19 Mob: 9496733988 Email: advknr@gmial.com	K/1017/1994
11.	Jose Antony	Kodavelil House, Manappuram P.O, Cherthala P.O Alappuzha, Kerala Mob: 9048370396 Email: advjoseantonycherthala@gmail.com	K/778/2011
12.	Renjish S. Menon	Krishna Vilas (H), Udayamperoor P.O, Tripunithura, Ernakulam, Kerala-682307 Mob:7907359034 EMail: renjishsmenon@gmail.com	K/1486/2021
13.	Praveen K.S.	Floor No. 1, Puthulli Building, Opp. Central Police Station, Near High Court, Ernakulam-682018 Mob: 9961669587, 7356759587 Email: advkspraveen@gmail.com	K/2191/2021

LIST 'B'

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

SI No.	Name of Advocate (Shri)	Contact Details	Enrol. No.		
	SENIOR PANEL COUNSEL				
1.	Sinu G Nath	Edayilerathu House, Chenneerkara, P.O, Kulanada Via, Pathanamthitta, Dist. Pin- 689503 Mob: 9387649093	K/154/2005		

List 'C'

ARMED FORCE TRIBUNAL AT ERNAKULAM

SI. No.	Name of Advocate (Shri)	Contact Details	Enrol. No.			
	Central Government Counsel					
1.	Sunil Kumar P	Central Law Firm, Power House Road, Cochin-18 Mob: 9809997788 Email: clfadvocates@gmail.com	K/1049/1999			

List 'D'

<u>HIGH COURT OF KERALA</u> (For conducting Litigation of Lakshdweep Administration)

SI. No.	Name of Advocate	Contact Details	Enrol. No.	
SENIOR PANEL COUNSEL 1. Ms. Sreekala K Mangalath (H), Thuruthissery, K/869/2003				
	L	Mekkad, P.O-683589 Mob: 9847906081 Email: Klsreekala123@gmail.com	1,003,200	

2.	Prenjith Kumar	42/1222 (64/1446), 1st Floor,	K/327/2014
	K. S	Thuruthiparambil House, A.R	
		Prakasham Road, Ernakulam-	
		682018	
		Mob:9562959275	
		Email: prenjithrajam@gmail.com	

The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(I)/99-Judl. dated 2409.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.

> (Madhab Charan Prusty) Senior Government Advocate

Copy (through email) to:

- 1. PS to Hon'ble MoS (I/C) L&J.
- 2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs
- 3. Shri AR. L. Sundaresan ASGI for High Court of Madras.
- Branch Secretariat, Chennai.
 The Registrar, High Court of Kerala at Kochi (Ernakulam).
- 6. The Registrar, CAT, Ernakulam Bench.
- The Registrar, AFT, Ernakulam Bench.
 The Administrator, Administration of the Union Territory of Lakshadweep, Kavaratti Island, Pin-682555.
- 9. LIMBS Section for necessary section.
- 10. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
- 11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.

12. Office copies.

K. Gamerou. 2025 (Kumar Gaurva) Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in